

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/ 13789 /A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge
Golaghat

Dated Guwahati, the 23rd December, 2022

Sub:- **Permission to avail Home Travel Concession (HTC)**

Ref:- Letter No. CJ(G) 1983/22 dated 20.12.2022

Sir,

With reference to the above, I am directed to inform you that Shri Sharifuddin Ahmed Pathan, Civil Judge & Assistant Sessions Judge, Golaghat has been granted permission to avail Home Travel Concession (HTC) for the block period of 2020-2021 (by way of carry forward), for the journey to his home town Tezpur, w.e.f. 24.12.2022 to 31.12.2022, by the shortest possible route, as per existing Rules.

Shri Pathan may be informed accordingly.

Thanking you,

Yours faithfully,

sd/-

REGISTRAR (VIGILANCE)

Memo No. HC.VII-03/2022/ 13790
Copy to:-

/A. Dated 23.12.2022

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Sharifuddin Ahmed Pathan, Civil Judge & Assistant Sessions Judge, Golaghat with reference to his letter dated 20.12.2022.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. ✓ The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court

H. K. Pathan

REGISTRAR (VIGILANCE)

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